

**GOVERNMENT OF INDIA  
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION  
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION**

**LOK SABHA  
UNSTARRED QUESTION NO.667  
TO BE ANSWERED ON 6<sup>TH</sup> DECEMBER, 2023**

**ALLOCATION OF FOODGRAINS TO KERALA**

**667. ADV. A.M. ARIFF:**

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:**

- (a) whether the allocation of foodgrains to the State of Kerala reduced from an average 16 lakh tons per year to 14.25 lakh tons per year after the implementation of the National Food Security Act and if so, the reasons therefor;
- (b) whether the Government has received any representation from Kerala for increasing the foodgrains allocation under tide over scheme for distribution for NPS and NPNS households in the State and if so, the action taken thereon;
- (c) whether the Government intends to reinstate the allocation of wheat under tide over scheme to Kerala which was stopped w.e.f. June 2022 and if so, the details thereof and if not, the reasons therefor; and
- (d) the number of NPS and NPNS ration card holders and allocation of foodgrains under tide over scheme for FY 2021-22 and FY 2022-23, State and UT-wise?

**A N S W E R**

**MINISTER OF STATE FOR MINISTRY OF RURAL DEVELOPMENT AND  
CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION  
(SADHVI NIRANJAN JYOTI)**

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(a): Allocation of foodgrains to States/Union Territories (UTs) under the National Food Security Act, 2013 (NFSA) is made on the basis of identification of beneficiaries reported by the States/UTs within the State/UT-wise coverage of population determined by the then Planning Commission, and foodgrains entitlement prescribed under the Act i.e. 35 kg per household per month for households covered under Antyodaya Anna Yojana and 5 kg per person per month for Priority households. The Act further provides that if on the above basis, annual foodgrains allocation to any State/UT is lower than the average annual offtake during 2010-11 to 2012-13 under erstwhile normal Targeted Public Distribution System, the same shall be protected. The foodgrains entitlement of States/UTs is specified in Schedule-IV of the Act. As per Schedule-IV, the State of Kerala is entitled to 1425049 tons (including 424751 tons as tide over allocation) of foodgrains per annum.

The coverage of beneficiaries determined for the State of Kerala under the NFSA is 154.80 lakh persons and the State has already identified the beneficiaries under the Act upto maximum permissible limit. Accordingly, 85459.885 MT of foodgrains per month are being allocated to the State Government at NFSA Prices. In addition to this 33294.198 MT of foodgrains per month are being allocated under "tide over" to protect the average annual offtake during 2010-11 to 2012-13. Thus, the State of Kerala is receiving 118754.083 MT of foodgrains per month (1425049 MT of foodgrains per annum) which is as per maximum permissible limit under the Act.

(b): Request for enhancement of allocation of foodgrains under "tide over" over and above the entitlement had been received from State Government of Kerala. The State was informed that the criteria for allocation of foodgrains is uniformly applicable for all the States/UTs, therefore, the request of a particular State for enhancement of "tide over" allocation over and above its entitlement cannot be agreed to.

(c): In order to ensure management of foodgrain stocks as per norms, to position rice stock for distribution of fortified Rice and to ease the pressure on the logistics, the Government had revised the allocation of food grains in regard to 12 States/UTs (including Kerala) under NFSA/Tide Over category. Tide over allocation was revised for 3 State i.e. Uttarakhand, Kerala and Tamil Nadu by replacing wheat with equivalent quantity of rice. The revised allocation was initially applicable upto 31.03.2023, which was extended upto June, 2023 for all the 12 States (including Kerala). The allocation was again reviewed in May, 2023 in consultation with Food Corporation of India and it was decided to continue the revised allocation under NFSA/Tide Over further from July, 2023 onwards for all 12 States/UTs (including Kerala).

(d): As per the guidelines, the "tide over" foodgrains are distributed through Targeted Public Distribution System. Further details regarding distribution are left to the States/UTs. The data of non-NFSA beneficiaries to which "tide over" foodgrains is distributed is not maintained by the Central Government.

A statement indicating the State/UT-wise details of allocation of foodgrains under "tide over" for the financial year 2021-22 and 2022-23 is at Annexure.

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**ANNEXURE REFERRED TO IN PART (d) OF THE LOK SABHA UNSTARRED QUESTION NO. 667 TO BE ANSWERED ON 06.12.2023 REGARDING “ALLOCATION OF FOODGRAINS TO KERALA”.**

**Allocation of foodgrains under Tideover scheme for FY 2021-22 and FY 2022**

**(In thousand tons)**

S.No.	States/ UTs	2021-22		2022-23	
		Rice	Wheat	Rice	Wheat
1	Andhra Pradesh	0.000	22.068	0.000	22.068
2	Arunachal Pradesh	31.661	0.000	31.661	0.000
3	Assam	0.000	66.726	0.000	66.195
4	Bihar	0.000	0.000	0.000	0.000
5	Chhattisgarh	0.000	0.000	0.000	0.000
6	Delhi	0.000	0.000	0.000	0.000
7	Goa	15.242	9.405	15.242	9.405
8	Gujarat	0.000	0.000	0.000	0.000
9	Haryana	0.000	0.000	0.000	0.000
10	Himachal Pradesh	101.914	203.816	101.914	203.816
11	Jharkhand	0.000	0.000	0.000	0.000
12	Karnataka	0.000	0.000	0.000	0.000
13	Kerala	322.021	77.509	380.153	19.377
14	Madhya Pradesh	0.000	0.000	0.000	0.000
15	Maharashtra	0.000	0.000	0.000	0.000
16	Manipur	0.000	0.000	0.000	0.000
17	Meghalaya	13.619	21.947	13.619	21.947
18	Mizoram	19.823	0.000	19.823	0.000
19	Nagaland	46.473	0.000	46.473	0.000
20	Odisha	0.000	0.000	0.000	0.000
21	Punjab	0.000	0.000	0.000	0.000
22	Rajasthan	0.000	0.000	0.000	0.000
23	Sikkim	14.395	3.554	14.396	3.554
24	Tamil Nadu	1006.241	111.805	1099.412	18.634
25	Telangana	0.000	41.949	0.000	41.949
26	Tripura	69.487	38.062	69.505	38.081
27	Uttarakhand	33.509	68.033	90.195	11.339
28	Uttar Pradesh	0.000	0.000	0.000	0.000

29	West Bengal	0.000	0.000	0.000	0.000
30	A & N Island	15.941	9.244	15.941	9.244
31	Chandigarh (DBT)	0.000	0.000	0.000	0.000
32	DNH and Daman & Diu	0.000	0.000	0.000	0.000
33	Jammu & Kashmir	183.046	82.812	183.046	82.812
34	Ladakh	2.793	4.190	2.793	4.190
35	Lakshadweep	3.098	0.000	3.098	0.000
36	Puducherry (DBT)	0.000	0.000	0.000	0.000
	<b>Total</b>	<b>1879.262</b>	<b>761.119</b>	<b>2087.269</b>	<b>552.611</b>

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